

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 202
(IB)-3013(ND)2019
IA/3426/2020

IN THE MATTER OF:

M/s. Reach International ... **Applicant/Petitioner**

Versus

M/s. Altech Infrastructure (P) Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 28.10.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

None

ORDER

IA/3426/2020: None appeared on behalf of the Petitioner. From perusal of the averments made in the Application, it appears that the petitioner has not mentioned the case number, for which the prayer has been made for the urgent listing.

List the case on 06.11.2020.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJANKUMAR SINHA)
MEMBER (J)